

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) Yes, Sir.

(b) and (c) The norms laid down in this regard by the Ministry of External Affairs regarding allowances, rent, etc. are generally followed in the STC offices abroad.

(d) Efforts are made to keep the expenditure on foreign offices to the minimum. The budget for foreign offices is prepared keeping in view the need for development of business, emphasis being on particular products/markets for export.

#### **Proposed changes in administrative set up of Nationalised Banks**

5699. **SHRI R. K. MHALGI:** Will the Minister of FINANCE be pleased to state:

(a) whether Government have under consideration major changes in the administrative set up of nationalised banks;

(b) if so, what are the reasons thereof; and

(c) whether the recommendations of the Banking Commission will be taken into consideration while making these changes?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):** (a) to (c) Any change in the administrative set up of a nationalised bank is a matter internal to the Bank, which constantly reviews the same and makes suitable adjustments to meet the requirements of the growing number of branches, volume of business, etc. Government and RBI, directly or indirectly through their nominees on the Board of Directors of these Banks, also suggest changes as and when necessary taking into consideration the recommendations of various Committees/Groups like the Banking Commission, the James Raj Committee etc. and other

factors. No proposal for any major change as such is at present under consideration of Government.

#### **Exploitation of tourism potential in Karnataka during Sixth Plan**

5700. **SHRI S. B. SIDNAL:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any programme is envisaged for proper exploitation of tourism potential in the Karnataka State during the Sixth Plan period, which consists of places of scenic beauty and grandeur, historical and archaeological interests, to bring in more prosperity to these areas, and

(b) if so, the details thereof?

**THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) and (b). The Tourism Plan is being reviewed with a view to gearing up facilities to meet a two-fold increase in tourist arrivals in the next five years. Among the measures contemplated to achieve this objective are (i) identification and development of travel circuits, and (ii) provision of adequate infrastructural facilities at the centres falling along these travel circuits. For this purpose discussions were held with the State Tourist officials, and details are being worked out by the Department of Tourism, Government of Karnataka. Their proposals are awaited.

#### **Investment in Kolar Gold Mining Complex**

5701. **SHRI S. B. SIDNAL:** Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the total investment in the Kolar Gold mining Complex;

(b) the total number of staff, in office and field technical and others;

(c) the wage bill per year; and

(d) the total yield from the mines per year?